

SHRI ANIL K. CHANDA: Of the twelve offices, seven have completely moved out. One has partially moved and these are the remaining four.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the number of new offices which have been opened here in Delhi within the last two years?

SHRI ANIL K. CHANDA: I require notice.

**श्री राम सहाय : मसूरी में जिस बिल्डिंग को खरीदने की कार्यवाही चल रही है उसका सौदा कब तक तय हो जाने की आशा की जा सकती है ।**

SHRI ANIL K. CHANDA: We are examining the legal titles to the property to see whether the property is free of encumbrances.

\*197. [The questioner (Moulona M. Faruqi) was absent. For answer, vide cols. 1133-34 infra.]

f SOVIET ASSISTANCE FOR DEVELOPING PHARMACEUTICAL INDUSTRY IN INDIA

\*55. SHRI J. H. JOSHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Russian delegates who visited India recently have promised to extend assistance on behalf of the Government of the Union of Soviet Socialist Republics in the development of pharmaceutical industry in India; and

(b) if so, what is the nature of the assistance offered?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). If the Hon'ble Member refers to the Soviet team of experts on pharmaceutical industry which visited this country in August-October 1958 in connection with the Drugs Project, the information is contained in the reply given to Starred Question No. 56 on the floor of the House on the 11th February, 1959.

•(Transferred from the' 21st April, 1959.

SHRI J. H. JOSHI: From the statement that was laid before this House, may I know, Sir, what is going to be the share of the U.S.S.R. and of India as the total capital investment for setting up these five units is estimated to be Rs. 28-7 crores?

SHRI MANUBHAI SHAH: The whole amount of money will be invested by India. The Soviet Union helps us only by a credit for the import of machinery and plant to the extent of 80 million roubles.

SHRI J. H. JOSHI: May I know, Sir, if the unfinished raw material is to be drawn from the indigenous sources, or is it to be imported? If it is imported, how much?

SHRI MANUBHAI SHAH: Most of it is indigenous raw material. Very little—practically nothing is to be imported.

SHRI V. PRASAD RAO: In view of the offer of assistance from the Soviet Union, is it a fact that a private party is given the licence to manufacture some pharmaceuticals in collaboration with the United States of America?

SHRI MANUBHAI SHAH: I have explained this matter before the House any number of times. Different drugs are made by different parties in different collaborations. Here is an integrated project for manufacturing many of the essential drugs, about which I placed a statement here, with Soviet assistance.

SHRI H. V. TRIPATHI: May I know, Sir, as to whether any site has been selected for any of these pharmaceuticals?

SHRI MANUBHAI SHAH: A Technical Committee has been appointed in the Planning Commission to select the sites. So far no sites have been selected.

SHRI V. PRASAD RAO: Are we to understand that the assistance offered by the Soviet Union, as far as the manufacture of specific drugs is concerned, is not sufficient, and that is why Government have given licences to other private persons?

SHRI MANUBHAI SHAH: There is no question of that nature. Particular projects and particular items are being discussed with the Soviet Union. They will be manufactured in these projects. Similarly, similar items, also contained in these projects, are being manufactured and will continue to be manufactured in other different projects both in the public and the private sectors.

**SUPPLY OF JET BOMBERS TO PAKISTAN BY U.S.A.**

\*198. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state whether Government are aware of the news which appeared in the Times of India of 30th March, 1959, that the United States is providing Pakistan with a number of jet fighter bombers and light jet bombers and if so, how far the news is correct?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : Government have seen the press report referred to, as well as a statement by a United States Defence Department spokesman on April 2, 1959, stating that the United States is providing Pakistan with a moderate number of jet fighter bombers and light jet bombers under the Mutual Security Programme. Government have brought it to the notice of the United States authorities that their supply of military equipment and aircraft to Pakistan has produced strong adverse reactions in India.

SHRI V. K. DHAGE: May I know, Sir, what type of jet fighters will these be?

SHRI JAWAHARLAL NEHRU: Even if we know it, we cannot describe them.

SHRI T. S. AVINASHILINGAM CHETTIAR: May I know, Sir, if the Government have any idea about the number that has been supplied to Pakistan?

SHRI JAWAHARLAL NEHRU: These are all military secrets and it is not possible to disclose it.

SHRI T. S. AVINASHILINGAM CHETTIAR: If the Government have tried to find out the information, we are interested to know the number.

SHRI JAWAHARLAL NEHRU: We have formal information which we intend to keep to ourselves.

SHRI BHUPESH GUPTA: I am not asking for any secret information. The Deputy Minister has just said that some kind of communication was sent to the American authorities. May I know, Sir, whether in that communication it was pointed out that such jet fighters and bombers are used for violation of the territorial integrity of our country and in attacks against our planes and so on, like the one that was attacked recently?

SHRI JAWAHARLAL NEHRU: Sir, the fact of the United States Government supplying jet bombers to Pakistan, as is well-known, led to considerable feeling, concern and resentment in India, which have progressively grown, and as shown in the recent Canberra incident when our Air Force Canberra was shot down by one of these jet bombers. And, this fact, in various ways, of our great concern, has been brought to the notice of the United States Government on several occasions.

SHRI BHUPESH GUPTA: My point is this. I understand the concern and resentment. I asked the question specifically as to whether the American authorities had been told that it leads to the violation of our territorial integrity by such action as was taken by Pakistan.

I asked this question because it has international implication. In that case the American authorities should